

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 14.08.2023

COURT OF REGISTRAR

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

11:30 A.M.

For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 3668 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023	Anil Kumar Vs. Satiram Yadav	Rajendra Beniwal
2.	I.A. No. 3685 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023	Ashish Pandit & Anr. Vs. ACIL Ltd. Through Resolution Professional Ravindra Loonkar	Vardhman Kaushik
3.	I.A. No. 3686 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023	Anil Chopra Vs. Soni Realtors Pvt. Ltd.	Rahul Kumar
4.	I.A. No. 3691 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023	S. Saravanan Vs. Sare Gurugram Pvt. Ltd. & Ors.	Ravi Sehgal

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By order
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Assistant Registrar